

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION- 632
To Be ANSWERED ON- 06/02/2025

DISTRIBUTION OF LAND TITLES TO TRIBALS

632. SHRI SUKHDEO BHAGAT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government allocated 12,461.88 crore for Tribal Welfare during the financial year 2023-24, reflecting a 70.69 per cent increase compared to the previous year and if so, the details thereof;
- (b) whether, despite this significant boost, the distribution of land titles under the Forest Rights Act remains slow as only 23.43 lakh titles distributed by October, 2023 and if so, the details thereof; and
- (c) the concrete measures taken/being taken by the Government to accelerate the distribution of land titles ensuring that the increased budget would translate into tangible improvements for tribal communities?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGA DAS UIKEY)

(a): The Budgetary allocation for the Ministry of Tribal Affairs at Budget Estimates (BE) stage was Rs.12461.88 crore for the financial year 2023-24 which was 70.69% higher than the allocation at Revised Estimate (RE) stage of 2022-23. However, the allocation was revised to Rs.7605.00 crores at RE stage during financial year 2023-24.

(b): As per FRA and rules made thereunder respective State Governments/UT Administrations are responsible for implementation of various provisions of the Act and are being implemented in 20 States and 1 UT. Ministry of Tribal Affairs, being the Nodal Ministry for Monitoring and administering the legislative matters of “Scheduled Tribes and Other Forest Dwellers Recognition of Forest Rights Act 2006” (in short FRA), has been issuing directions and guidelines from time to time on various aspects to ensure proper implementation of the Act.

The State Governments /UT administrations submits the Monthly Progress Reports (MPRs) to this Ministry regarding the status of implementation of FRA. The progress reported by the State Governments and UT administrations as on November 2024 in comparison with the progress reported on October 2023, is as follows:

Items	Titles Distributed under FRA (As on 31.10.2023)	Titles Distributed under FRA (As on 30.11.2024)
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Individual	22,29,013	23,73,714
Community	1,13,996	1,16,007
Total	23,43,009	24,89,721

The state wise comparative progress is at **Annexure**.

(c): Ministry of Tribal Affairs, is issuing directions and required guidelines to States to ensure that bonafide claimants are not deprived of their forest rights. Further in order to accelerate benefit of various schemes meant for development are accrued to the right holders in full measure, Ministry under scheme of Dharti Aaba Janjatiya Gram Utkarsh Abhiyan, launched by Hon'ble PM on 2nd October 2024 has interalia included several initiatives under FRA. Ministry through this Abhiyan intends to support the States implementing FRA to map their Potential Area under FRA, digitalisation legacy data , digitisation of claim process, support to Gram Sabha for preparation and execution of CFR Management Plans .With these efforts implementation of FRA will gain impetus. Further under the Abhiyan Ministry through convergence also intends to support FRA patta holders with several schemes of Department of Agriculture, Animal Husbandry and Fisheries where the respective scheme guidelines have been modified to limit the beneficiary contribution where ever needed to only 10 % . Further to resolve field level issues with Forest department Ministry has also issued two joint advisories with Ministry of Environment Forest and Climate change dated 14.03.2024 and 06.07.2021.

Annexure

Annexure referred to in reply to part (b) of LSUSQ No. 632 for answer on 06.02.2025

Status of FRA implementation - state wise comparative progress made during the reporting period (From 31.10.2023 to 30.11.2024)

S. No.	States	No. of Titles Distributed (As on 31.10.2023)			No. of Titles Distributed (As on 30.11.2024)			Progress (during 31.10.2023 to 30.11.2024)		
		Ind.	Com.	Total	Ind.	Com.	Total	Ind.	Com	Total
1	Andhra Pradesh	225826	1822	227648	226434	1822	228256	608	0	608
2	Assam	57325	1477	58802	57325	1477	58802	0	0	0
3	Bihar	121	0	121	121	0	121	0	0	0
4	Chhattisgarh	475100	49241	524341	478563	49270	527833	3463	29	3492
5	Goa	472	13	485	856	15	871	384	2	386
6	Gujarat	96559	4791	101350	98124	4791	102915	1565	0	1565
7	Himachal Pradesh	256	59	315	256	59	315	0	0	0
8	Jharkhand	59866	2104	61970	59866	2104	61970	0	0	0
9	Karnataka	14981	1345	16326	14981	1345	16326	0	0	0
10	Kerala	28641	224	28865	29139	261	29400	498	37	535
11	Madhya Pradesh	266901	27976	294877	266901	27976	294877	0	0	0
12	Maharashtra	198220	8400	206620	198748	8661	207409	528	261	789
13	Odisha	457238	7813	465051	461013	8162	469175	3775	349	4124
14	Rajasthan	48614	2259	50873	49193	2973	52166	579	714	1293
15	Tamil Nadu	10536	531	11067	10536	531	11067	0	0	0
16	Telangana	97434	102	97536	230735	721	231456	133301	619	133920
17	Tripura	127931	101	128032	127931	101	128032	0	0	0
18	Uttar Pradesh	18049	861	18910	18049	861	18910	0	0	0
19	Uttarakhand	184	1	185	184	1	185	0	0	0
20	West Bengal	44444	686	45130	44444	686	45130	0	0	0
21	Jammu & Kashmir	315	4190	4505	315	4190	4505	0	0	0
TOTAL		2229013	113996	2343009	2373714	116007	2489721	144701	2011	146712
